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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

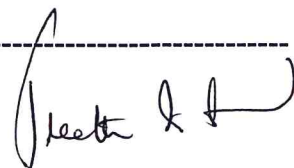
APPLICATION NUMBER :
PETITION NUMBER : TCP/201/2016
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PREETHI S. ARASU
for RAJAGOPAL & RAGHUNATHAN
Advocates

Counsel for Petitioners



2. MOHAMED JAVED SHERIF
FOR S ESHWAR, PCS
HEMA SRINIVASAN

COUNSEL FOR RESPONDENTS



ORDER

Ms Preethi S Arasu, counsel for petitioner present. Shri Mohamed JAved Sherif, counsel for respondents present and filed sur rejoinder in the main CP, furnishing a copy of the same to the other side. Pleadings are complete. The matter is put up for submitting final arguments. Put up on 09.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)